

Friday, July 2, 1869

ABSTRACT OF PROCEEDINGS

COUNCIL OF THE GOVERNOR GENERAL OF INDIA

LAWS AND REGULATIONS.

VOL 8

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Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 & 25 Vic., Cap. 67.

The Council met at Simla on Friday, the 2nd July 1869.

P R E S E N T :

His Excellency the VICEROY and GOVERNOR GENERAL of India, K.P.,
G.C.S.I., *Presiding.*

His Excellency the COMMANDER-IN-CHIEF, K.C.B., G.C.S.I.

Major-General the Hon'ble Sir H. M. DURAND, C.B., K.C.S.I.

The Hon'ble H. SUMNER MAINE.

The Hon'ble JOHN STRACHEY.

The Hon'ble B. H. ELLIS.

The Hon'ble F. R. COCKERELL.

BHUTÁN DVÁRS BILL.

The Hon'ble MR. COCKERELL presented the Report of the Select Committee on the Bill to exclude the ordinary Civil Courts from the cognizance of suits relating to land in the Bhután Dvárs, and to legalize certain Rules for the settlement of the said territory.

OPIUM TRANSSHIPMENT BILL.

The Hon'ble MR. MAINE moved that the Hon'ble MESSRS. STRACHEY, ELLIS and COCKERELL be added to the Select Committee on the Bill for imposing a transshipment fee on opium.

The Motion was put and agreed to.

PRESIDENCY SMALL CAUSE COURTS FUNDS' BILL.

The Hon'ble MR. STRACHEY asked leave to postpone his motion for leave to introduce a Bill to transfer to Government certain funds belonging to the Courts of Small Causes in the Presidency Towns.

Leave was granted.

The Council then adjourned to the 16th July 1869.

WHITLEY STOKES,

*Secy. to the Council of the Govr. Genl.
for making Laws and Regulations.*

S I M L A, }
The 2nd July 1869. }